

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 118  
CP No. 36/425/JPR/2021  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Mentor Home Loans India Ltd. & Ors.** ...Petitioners

**Versus**

**Basant Kumar Goyal** ... Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : None appeared

For the Respondent : Vartika Mehra, Adv.

**ORDER**

List the matter on 20.03.2024 at fixed time 2.30 PM.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

February 08, 2024